MINISTRY OF FINANCE

(Department of Revenue)

NOTIFICATION

New Delhi, the 17th December, 2015

S.O. 3440(E).—Whereas by notification of the Government of India in the Ministry of Finance (Department of Revenue), number S.O.591(E) dated the 20th August, 1997, issued under sub-section (1) read with clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), the Central Government had specified at serial number 13, "Construction of building, equipment, furnishing and running of Hospital and Research Centre at Hojai, District Nagaon, Assam" by "Haji Abdul Majid Memorial Public Trust, P.O. Hojai, Village Gopal Nagar, District-Nagaon, Assam-782435", as an eligible project or scheme at the projected cost of Rs.7593.00 lakh, for a period of three years beginning with assessment year 1998-1999, which was extended further vide notification number S.O.1030(E) dated the 17th November, 2000 for a period of three years beginning with assessment year 2001-2002, which was extended further vide notification number S.O.378(E) dated the 19th March, 2004 for a period of three years beginning with financial year 2003-2004 and which was extended further vide notification number S.O.481(E) dated the 29th March, 2007 for a period of three years beginning with financial year 2006-2007 and which was further extended vide S.O. 2615(E) dated 14th October, 2009 for a period of three years ending with financial year 2011-12 and which was further extended vide S.O. 3182(E) dated 17th October, 2013 for a period of three years ending with financial year 2014-15;

And whereas the said project or scheme is likely to extend beyond eighteen years;

And whereas the National Committee for Promotion of Social and Economic Welfare, being satisfied that the said project or scheme is being executed properly, made a further recommendation under sub-rule (5) of rule 11M of the Income-tax Rules, 1962 for specifying the said project or scheme for a further period of three years;

And whereas the National Committee for Promotion of Social and Economic Welfare, has also decided that further extension will be considered in the instant case after the raised funds have been utilized for the project.

Now, therefore, the Central Government, in exercise of the powers conferred by sub- section (1) read with clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), hereby specifies the scheme or project "Construction of building, equipment, furnishing and running of Hospital and Research Centre at Hojai, District Nagaon, Assam", being carried out by Haji Abdul Majid Memorial Public Trust, P.O. Hojai, Village Gopal Nagar, District-Nagaon, Assam-782435, without any change in the approved cost of Rs. 7593.00 lakh, as an eligible project or scheme for a further period of three years beginning with financial year 2015-16, i.e., 2015-16, 2016-17 & 2017-18.

[No. 266/2015/F. No. V. 27015/4/2015-SO (NAT.COM)]

MAKKHAN LAL MEENA**,** Dy. Secy. (National Committee)